

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): The following

thermal power projects in Rajasthan State were techno-economically cleared by CEA and also sanctioned by Planning Commission during 1991-92..

| | <i>Name of Project</i> | <i>Capacity</i> | <i>Date of sanction</i> |
|----|---|-----------------|-------------------------|
| 1. | Barsingar lignite based TPS-Rajasthan (NDC) | 2X120 MW | 23.4.91 |
| 2. | Suratgarh TPS St.I | 2X250 MW | 13.11.91 |

The time taken for the pending projects to be techno-economically cleared by the Central Electricity Authority would depend upon on several factors including the comprehensiveness of the project reports received from the project authorities, time taken by the project authorities in replying to various comments/observations of the CEA/ CWC, availability of various inputs and clearances such as fuel availability; transportation of coal, gas etc., port facilities, water availability etc., clearance from E & F angles, State Pollution Control Boards and National Airport Authority etc. After clearance by Central Electricity Authority the proposal would be sent to Planning Commission for investment approval.

Rehabilitation of Mentally Retarded Persons

2893. SHRIMATI VASUNDHARA RAJE: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to introduce some new programmes for the rehabilitation of the mentally retarded persons;

(b) if so, the details thereof;

(c) the amount allocated for each of these programmes, separately; and

(d) the time by which these are likely to be implemented?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). New Schemes for implementation during the VIII Plan have been formulated for finalisation in consultation with Planning Commission and the Finance Ministry.

[*Translation*]

Public Call offices in Post Offices in Haryana

2894. SHRI DHARAMPAL SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the facility of public telephones (public call office) is available in all the post offices/sub post offices in Haryana;

(b) if so, the details thereof, district wise; and

(c) if not, the details of the steps proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Out of 432 post offices in Haryana Postal Circle, public call offices facility is available in 365

post offices. The details, districtwise, are being collected and will be laid on the Table of the House.

(c) The Department of Telecommunications has planned to provide telephone facility in Panchayat Villages progressively by 1995. The telephones to be provided under this scheme will be installed at post offices, grocer shops or any other suitable location accessible to the public.

Telephone Connections in Haryana

2895. SHRI DHARAMPAL SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons in the waiting list of telephone connections, category-wise

| <i>Year</i> | <i>General</i> | <i>OYT</i> | <i>Non-OYT-Special</i> |
|----------------|----------------|------------|------------------------|
| As on 31.12.88 | 1167 | Nil | Nil |
| As on 31.12.89 | 1522 | Nil | 4 |
| As on 31.12.90 | 1873 | Nil | 13 |
| As on 31.11.91 | 2257 | 18 | 21 |

(b) The yearwise and categorywise, following telephone connections were released:

| <i>Year</i> | <i>General</i> | <i>OYT</i> | <i>Non-OYT-Special</i> | <i>Total</i> |
|--------------------------------|----------------|------------|------------------------|--------------|
| During Year ending on 31.12.88 | 61 | 13 | 7 | 81 |
| During Year ending on 31.12.89 | 158 | 52 | 23 | 233 |
| During year ending on 31.12.90 | 193 | 1 | Nil | 194 |
| During 1.1.91 to 31.11.91 | 502 | 112 | 38 | 652 |

since 1988 in district Sonapat, Haryana.

(b) the year-wise and category-wise number of telephone connections released during the said period;

(c) the steps being taken by the Government to provide telephone connections to the applicants; and

(d) the number of public telephone booths established in Sonapat district during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of persons in the waiting list for telephone connections category-wise and year-wise in Sonapat district since 1988 are given below: